

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 281 of 2015 & IA Nos. 460 & 480 of 2015 & IA Nos. 167 & 332 of 2016**

**Dated : 8<sup>th</sup> July, 2016**

**In the matter of:**

<b>The Tata Power Delhi Distribution Ltd.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Delhi Electricity Regulatory Commission &amp; Ors.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant (s):

Counsel for the Respondent (s):

**ORDER**

Bench did not assemble on 07.07.2016.

The appeal is posted for hearing on **8<sup>th</sup> July, 2016**.

**(Court Master)**

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